

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/177(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	MITA DEV VS THE REGISTRAR OF COMPANIES WEST BENGAL [IN THE MATTER OF DIP SAROBAR ESTATE PVT LTD]
UNDER SECTION	SEC 252 (3)

**Appearances (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. : For Petitioner  
Mr. Rishav Banerjee, Adv.  
Mr. Zeeshan Haque, Adv.  
Mr. Chitresh Saraogi, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter on **21/5/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**